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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 108/397-398/NCLT/AHM/2016 (New) CP No. 76/397-398/CLB/MB/2015 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON <u>05.04.2017</u>

Name of the Company:

Pinakin Kharwar

V/s.

Nagina Processors Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

<u>ORDER</u>

Learned Advocate Mr. S.Suryanarayanan present for Petitioner. Learned PCS Mr. Dhiren Dave present for Respondent.

At request of both sides.

List the matter on 11.04.2017 at the top of the list.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 5th day of April, 2017.